NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CA No. 142/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: M/s. Veracity Landmark Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.

NAME

DESIGNATION

SIGNATURE

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M. K. Shrawat

Member (Judicial)

Govt. of India

National Company Law Tribunal

Mumbai Bench, Mumbai